

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:2567  
ANSWERED ON:07.08.2003  
AGREEMENT BETWEEN BHEL AND NTPC  
BASUDEB ACHARIA

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) whether there has been an agreement between BHEL and NTPC to set up a joint venture company for EPC and maintenance of power plant in the country;
- (b) if so, the details thereof;
- (c) the time by which it is to be commissioned;
- (d) whether there is such other proposal with the ministry to use expertise of Public Sector Undertakings to provide know-how in different fields; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SUBODH MOHITE)

- (a) BHEL & NTPC have signed a Memorandum of Understanding to set-up a Joint Venture Company (JVC) for this purpose.
- (b) The MOU envisages inter-alia the following activities:-
  - Running and maintenance jobs of main power plant and its auxiliaries.
  - The Engineering Procurement and Construction (EPC) and other jobs where promoter companies are not interested. The promoter companies can utilize the resources of JVC/outsourcing the jobs to JVC.
  - All peripheral activities such as Township Maintenance, Upkeep of Office Complex, Loading and Unloading, etc.
- (c) The Memorandum of Understanding is valid for a period of one year or till the formation of JVC whichever is earlier.
- (d) & (e): There is no such other proposal with the Ministry at present.